

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 181 of 2013**

**Dated : 8<sup>th</sup> January, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Raghu Rama Renewable Energy Ltd. ... Appellant (s)**

**Versus**

**Tamil Nadu Electricity Regulatory Commission & Ors.  
... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Shruti Iyer  
Mr. Rahul Balaji  
Mr. T. Srinivasa Murthy  
Counsel for the Respondent(s): Mr. S. Vallinayagam for R.1 to 3**

**ORDER**

As agreed by the learned counsel for the parties, post the matter for hearing on **05.02.2014**.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*Ts/ak*